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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**


**TP No. 76/237/NCLT/AHM/2016 (New)  
CA No. 38/237/CLB/MB/2014 (Old)**

**Coram: Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL  
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2018**

**Name of the Company:** ICICI Bank Ltd.  
V/s.  
Kemrock Industries & Exports Ltd. & Ors.

**Section of the Companies Act:** Section 237 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Sahil M. Shah	Advocate	Applicant	
2.				

**ORDER**

Learned Advocate Mr. Sahil Shah present for Applicant. None present for Respondent.

At request of petitioner Counsel.

List the matter on 16.02.2018.

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**

Dated this the 09th day of January, 2018.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**